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OA- 268/05

19.4.2006

Hon. Mr. A.K. Bhatnagar, J.M.

None is present for the applicant even in the revised call. Shri Anil Dwivedi holding brief of Shri S. Singh, learned Counsel for the respondents.

From the perusal of the order sheet it is found that on 18.3.2005 and 7.11.2005 none represented the applicant, even in the revised call. It is also seen that there are number of defects in this O.A., which have not yet been removed by the Counsel.

Under the circumstances, it appears that the applicant is not interested in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non-prosecution.


J.M.

